

No.14

THURSDAY 27 JULY, 2017

11 30 AM

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1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 1C, 2B, 4A, 5B, 6A and 7B for the day were orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

Replies Laid:-

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

2. ZERO HOUR MENTION

**Shri Churchill Alemao, MLA** made a mention about the alleged pilferage of LPG gas by tempering with the cylinder seal in the Village of Benaulim.

**SHRI MANOHAR PARRIKAR, Chief Minister** replied to the Mention.

12 34 PM

3. CONGRATULATORY MOTIONS

(1) **CHANDRAKANT KAVLEKAR, (Leader of Opposition)** moved the following:

“This House congratulates 12 years old Skating sensation Master Rudra Chaitanya Dalal resident of Quepem and student at King’s School Mugalli, Sao Jose De Areal, for setting record of 51 hours of non-stop relay skating of 816 kms at an event held at Shivganga Roller Skating Club Belgavi, Karnataka. He has also collected various amazing records including featuring in the India Book of Records, Asia Book of Records, Best of India Records, Unique Book of Records thus bringing laurels to Goa.”

(2) **SHRI NILESH CABRAL, MLA** moved the following:

“This House congratulates Master Anurag Mhamal for becoming First Goan Grandmaster in the International Chess Games thus bringing pride and glory to Goa.”

The following Members spoke on the Motions:-

1. **Shri Chandrakant Kavalekar, Leader of Opposition.. 12 36 PM**
2. Shri Nilesh Cabral, MLA ..... 12 43 PM
3. Shri Digambar Kamat, MLA ..... 12 43 PM
4. Shri Pravin Zantye, MLA ..... 12 45 PM
5. Shri Antonio Fernandes, MLA ..... 12 47 PM
6. Shri Prasad Gaonkar, MLA ..... 12 50 PM
7. Shri Churchill Alemao, MLA ..... 12 51 PM
8. Shri Glenn Souza Ticlo, MLA ..... 12 52 PM
9. **Shri Manohar Azgaonkar, Minister for Sports ..... 12 53 PM**
10. **Dr. Pramod Sawant, Speaker ..... 12 59 PM**

The Motions were adopted unanimously.

12 59 PM

4. **PAPERS LAID ON THE TABLE**

**(1) SHRI MANOHAR PARRIKAR, Chief Minister** laid the Performance Budget 2017-18 in respect to the following Demand for Grants:

- (1) Finance Department (Demand No. 32).
- (2) Animal Husbandry & Veterinary Services (Demand No. 65).
- (3) Director of Fisheries (Demand No. 66).
- (4) Handicraft, Textile & Coir (Demand No. 69).
- (5) River Navigation (Demand No. 77)

**(2) SHRI MANOHAR PARRIKAR, Chief Minister** laid the following Notifications issued under the Goa Excise Duty Act, 1964 (Act 5 of 1964).

**The Goa Excise Duty Act, 1964 (Act 5 of 1964).**

- (i) Notification No. 1/3/2017-Fin (R & C) dated 31/03/2017 published in the Official Gazette, Series-I No. 52 (Extraordinary No. 2) dated 31/03/2017.
- (ii) Notification No. 1/2/2017-Fin. (R & C) dated 31/03/2017 published in the Official Gazette, Series-I No. 52 (Extraordinary No. 2) dated 31/03/2017.

**(3) SHRI RAMKRISHNA DHAVALIKAR, Minister for Transport** laid the Annual Report of Kadamba Transport Corporation Ltd for the year 2015 -2016.

**(4) SHRI JAYESH SALGAONKAR, Minister for Housing & RDA** laid the Goa Housing Board (Registration, Allotment and sale of tenements) (First Amendment) Rule, 2016.

**(House adjourned for lunch at 1 00 PM and resumed its sitting at 2 30 PM)**

2 30 PM

5. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-4)**

**SHRI MANOHAR PARRIKAR, Chief Minister** moved the following Demands:

- Demand No. 45 - Archives & Archaeology
- Demand No. 46 - Museum
- Demand No. 52 - Labour
- Demand No. 60 - Employment
- Demand No. 65 - Animal Husbandry and Veterinary Services
- Demand No. 70 - Civil Supplies
- Demand No. 77 - River Navigation

**SHRI PANDURANG MADKAIKAR, Minister for Power** moved the following Demands:

- Demand No. 57 - Social Welfare
- Demand No. 76 - Electricity

**2 31 PM**

Cut Motions tabled by **S/Shri Chandrakant Kavalekar, (Leader of Opposition)**, Pratapsingh Rane, Luizinho Faleiro and Ravi Naik, MLAs were moved to Demand Nos. 45, 46, 52, 57, 60, 65, 70, 76 and 77.

The following Members took part in the Debate:

1. Shri Digambar Kamat, MLA ..... 2 32 PM

**(Shri Michael Lobo, Dy. Speaker in Chair at 2 37 PM)**

2. Shri Filipe Nery Rodrigues, MLA ..... 2 46 PM
3. Smt. Jennifer Monserrate, MLA ..... 2 51 PM
4. Shri Pratapsingh Rane, MLA ..... 2 57 PM
5. Shri Luizinho Faleiro, MLA ..... 3 10 PM
6. Shri Churchill Alemao, MLA ..... 3 29 PM
7. Shri Glenn Souza Ticlo, MLA ..... 3 42 PM
8. Shri Clafasio Dias, MLA ..... 3 50 PM
9. Shri Nilkanth Harlankar, MLA ..... 3 56 PM

**(House adjourned at 4 02 PM and resumed its sitting at 4 30 PM)**

10. Smt. Alina Saldanha, MLA ..... 4 30 PM
11. Shri Wilfred D'Sa, MLA ..... 4 41 PM
12. Shri Isidore Fernandes, MLA ..... 4 46 PM
13. Shri Dayanand Sopte, MLA ..... 4 55 PM

**(Shri Rajesh Patnekar, MLA in Chair 4 57 PM)**

14. Shri Deepak Pauskar, MLA ..... 5 08 PM
15. Shri Nilesh Cabral, MLA ..... 5 13 PM
16. Shri Aleixo R. Lourenco, MLA ..... 5 28 PM

**(Shri Michael Lobo, Dy. Speaker in Chair at 5 30 PM)**

17. Shri Pravin Zantye, MLA	.....	5 45 PM
18. Shri Carlos Almeida, MLA	.....	5 40 PM
19. Shri Rajesh Patnekar, MLA	.....	5 57 PM
20. Shri Francisco Silveira, MLA	.....	6 07 PM

**(Dr. Pramod Sawant, Speaker in Chair 6 09 PM)**

21. Shri Michael Lobo, Dy. Speaker	.....	6 21 PM
22. Shri Prasad Gaonkar, MLA	.....	6 42 PM
23. Shri Antonio Fernandes, MLA	.....	6 49 PM
24. Shri Chandrakant Kavalekar, Leader of Opposition...		6 54 PM

**7 07 PM**

**SHRI PANDURANG MADKAIKAR, Minister for Power** replied to the Debate.

**(Shri Michael Lobo, Dy. Speaker in Chair at 7 32 PM)**

**8 16 PM**

**SHRI MANOHAR PARRIKAR, Chief Minister** replied to the Debate.

**(Dr. Pramod Sawant, Speaker in Chair 8 20 PM)**

**8 58 PM**

Cut Motions to Demand No. 45 at Sl. Nos. 1 to 5 of list No. 4 circulated separately were put to vote and negatived.

Cut Motion to Demand No. 46 of list No. 4 circulated separately was put to vote and negatived.

Cut Motions to Demand No. 52 at Sl. Nos. 1 to 6 of list No. 4 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 57 at Sl. Nos. 1 to 10 of list No. 4 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 60 at Sl. Nos. 1 to 8 of list No. 4 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 65 at Sl. Nos. 1 to 10 of list No. 4 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 70 at Sl. Nos. 1 to 7 of list No. 4 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 76 at Sl. Nos. 1 to 14 of list No. 4 circulated separately were put to vote and negatived.

Cut Motions to Demand No. 77 at Sl. Nos. 1 and 2 of list No. 4 circulated separately were put to vote and negatived.

**9 00 PM**

Demand Nos. 45, 46, 52, 57, 60, 65, 70, 76 and 77 were put to vote and passed.

**9 02 PM**

**6. GOVERNMENT BILLS-CONSIDERED AND PASSED**

**(1) SHRI MANOHAR PARRIKAR, Chief Minister** to moved that the Goa Lokayukta (Amendment) Bill, 2017, be taken into consideration.

The following Members spoke on the Bill:

1. Shri Nilesh Cabral, MLA
2. **Shri Manohar Parrikar, Chief Minister**

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**(2) SHRI FRANCISCO D'SOUZA, Minister for Law** moved that the Goa Members of Legislative Assembly (Removal of Disqualification) (Amendment) Bill, 2017 be taken into consideration.

The Motion for consideration of the Bill was put to vote and adopted.

Clause 2 and 3, Clause 1, the enacting formula and the long title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**(HOUSE ADJOURNED AT 9 06 PM TO MEET AT 11 30 AM ON FRIDAY  
THE 28<sup>TH</sup> JULY, 2017)**

**ASSEMBLY HALL  
PORVORIM-GOA  
27 JULY, 2017**

**N. B. SUBHEDAR  
SECRETARY**